

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.1804/2018

MA No.1996/2018

New Delhi, this the 7th day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Shri Jagde
Age 58 years
S/o Late Shri Prabhati.

2. Shri Ashok
Age 31 years
S/o Shri Jagde
Both R/o Lakhan Mazra
Distt. Rohtak, Haryana. Applicants

(By Advocate:Shri U.Srivastava)

Versus

1. Union of India through the Chairman Railway Board
Rail Bhawan, New Delhi.

2. The General Manager, Northern Railway
Baroda House, New Delhi.

3. The Sr. Divisional Personnel Officer
Northern Railway, State Entry Road,
DRM Office, New Delhi. Respondents.

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard the learned counsel for the applicants.

2. Learned counsel for the applicants submitted that the applicants moved a representation dated 09.03.2018 (Annexure A-5). He further submitted that the applicants will be satisfied, if a direction is given to the respondents

to decide the aforesaid representation of the applicants within a specific period.

3. In view of the above submission made before us by the learned counsel for the applicants, without going into the merits of the case, we direct the respondents to decide the aforesaid representation of the applicants within a period of six weeks from the date of receipt of a certified copy of this order. The OA is disposed of, accordingly, at the admission stage. MA No.1996/2018 is also disposed of.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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